

Annexure - 5														
Name of Corporate debtor		SR MARINE FOODS PRIVATE LIMITED				Date of Commencement of Liquidation		10.10.2023		List of Stakeholders as on		12-04-2024		
List of operational creditors (Government dues)														
Amount in Rs														
Sl.No	Details of Claimant		Details of Claim Received		Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or attachment pending	lien / attachment removed? (Yes/No)						in total amount of claims admitted
1	Employees Provident Fund Organisation	Central Government	25.11.2023	17,683	17,683	Interest and Damages	NIL	NA	0.00%	NIL	NIL	NIL	NIL	
2	Employees State Insurance Corporation	Central Government	25.10.2023	10,663	10,663	Pending and belated remittance of Dues	NIL	NA	0.00%	Nil	Nil	NIL	Nil	Deman notice ref CCR8286 dated 21.12.2018
3	Assistant Commissioner (Sales Tax)	State Government	25.10.2023	28,64,351	28,64,351	Input Credit wrongly availed	NIL	NA	0.00%	NIL	NIL	Nil	NIL	Demand ID No ZD331123056418M dated 9.11.2023
4	Assistant Commissioner of Customs.	Central Government	11.11.2023	5,55,55,108	-	The excess/ineligible/wrongly availed duty credit MEIS script utilised	NIL	NA	0.00%	5,55,55,108	NIL	NIL	NIL	The claim challenged by the suspended management and is pending before the High Court vide W.P.Nos.13088 and 13223 of 2020.
TOTAL				5,84,47,805	28,92,697				0.00%	5,55,55,108		-		